

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--|--|------------------------------|--|
| 1 | D-BLAPL/36713/2024 BLAPL/12321/2024 | SUSHANTA KUMAR SAHOO VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | NAYAPALLI P.S. /691 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000615/2024 |
| 2 | D-BLAPL/36755/2024 BLAPL/12322/2024 | RAMAKANTA MAJHI@JOSEF VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | GUDARI /87 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000099/2024 |
| 3 | D-BLAPL/36758/2024 BLAPL/12323/2024 | DEBADUTTA BHOI @ JAGA VS STATE OF ODISHA | GOPAL PRASAD JENA VS | NEMALO /162 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001270/2024 |
| 4 | D-BLAPL/36766/2024 BLAPL/12324/2024 | BABU @ SARBESWAR SAHOO VS STATE OF ODISHA | BISWAJIT MOHANTY VS | MAHILA P.S. BUXIBAZAR /71 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000089/2023 |
| 5 | D-BLAPL/36773/2024 BLAPL/12325/2024 | RAMESH VS STATE OF ODISHA | ARIJEET MISHRA VS | CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024 |
| 6 | D-BLAPL/36787/2024 BLAPL/12326/2024 | TIKAN PRADHAN VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | KHUNTUNI /217 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000735/2024 |
| 7 | D-BLAPL/36788/2024 BLAPL/12327/2024 | PAPUN SETHI @ KALIA VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | CHHENDIPADA /503 /2023 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000050/2024 |
| 8 | D-BLAPL/36427/2024 BLAPL/12328/2024 | K. VENKETESH VS STATE OF ODISHA | UMESH CHANDRA PATNAIK VS | GOLANTHARA (BERHAMPUR) /507 /202 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000010/2024 |
| 9 | D-BLAPL/35148/2024 BLAPL/12329/2024 | BIJAY KISAN VS STATE OF ODISHA | S.S.RAY (2) VS | BONAI /197 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000823/2024 |
| 10 | D-BLAPL/36878/2024 BLAPL/12330/2024 | RASA MOHAN @ RASAMOCHAN SINGH VS STATE OF ODISHA | KULDEEP MOHANTY VS | KAPTIPADA /255 /2023 2ND ADDL.DIST.JUDGE,BARIPADA(May ST/0000162/2024 |
| 11 | D-BLAPL/36910/2024 BLAPL/12331/2024 | SHIBUNA @ SHAILENDRA PATRA VS STATE OF ODISHA | SK. ZAFARULLA VS | JHARSUGUDA /566 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002358/2024 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--|--|---------------------------------|---|
| 12 | D-BLAPL/36895/2024 BLAPL/12332/2024 | R.RIYAS MOHAMMED VS STATE OF ODISHA | KOUSIK ANANDA GURU VS | S.P.(CID-CRL),CUTTACK /48 /2024 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024 |
| 13 | D-BLAPL/36889/2024 BLAPL/12333/2024 | ROHAN KUMAR NAYAK @ ROHAN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BAIDYANATHPUR /493 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002227/2024 |
| 14 | D-BLAPL/36794/2024 BLAPL/12334/2024 | GUDU @ JATIN KUMAR BEHERA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | KHUNTUNI /141 /2019 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000123/2022 |
| 15 | D-BLAPL/36850/2024 BLAPL/12335/2024 | KAMALAKANTA JENA VS STATE OF ODISHA | HIMANSU SEKHAR PANDA VS | BANSADA /154 /2023 A.D.J.,BHADRAK(Bhadrak) ST/0000049/2024 |
| 16 | D-BLAPL/36841/2024 BLAPL/12336/2024 | BASUDEV NAG VS STATE OF ODISHA | SARAT KUMAR JENA VS | BARGARH /533 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000085/2024 |
| 17 | D-BLAPL/36816/2024 BLAPL/12337/2024 | SAROJ KUMAR SAHOO @ SAROJ SAHOO @ ANI VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | N.T.P.C. /113 /2022 A.D.J.,TALCHER(Anugul) CT/0000183/2022 |
| 18 | D-BLAPL/36795/2024 BLAPL/12338/2024 | NAKAFUDI JUANG VS STATE OF ODISHA | AMIYA RANJAN SWAIN VS | KEONJHAR TOWN /274 /2023 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000102/2023 |
| 19 | D-BLAPL/36813/2024 BLAPL/12339/2024 | SUSHIL KUMAR RAO VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | PATNAGARH /346 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001362/2024 |
| 20 | D-BLAPL/36111/2024 BLAPL/12340/2024 | ROHAN PANI @ BITU VS STATE OF ODISHA | SAMARENDRA MOHANTY VS | NANDANKANAN /293 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001944/2024 |
| 21 | D-BLAPL/36801/2024 BLAPL/12341/2024 | BANTI MAHALIK VS STATE OF ODISHA | RAKESH BEHERA VS | ANGUL SADAR PS /573 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000076/2024 |
| 22 | D-BLAPL/36325/2024 BLAPL/12342/2024 | AJU @ AJAY KUMAR SHA VS STATE OF ODISHA | BHAWANI SANKAR PANIGRAHI VS | PLANTSITE /721 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002432/2024 |
| 23 | D-BLAPL/36812/2024 | SARIFUL ISLAM | SURYAKANTA DWIBEDI | / /0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--|---|---------------------------------|--|
| | BLAPL/12343/2024 | VS STATE OF ODISHA | VS | SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000014/2024 |
| 24 | D-BLAPL/36015/2024 BLAPL/12344/2024 | BIPLAB PARIDA VS STATE OF ODISHA | DEBANAN DAS VS | SAHID NAGAR P.S. /496 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001331/2024 |
| 25 | D-BLAPL/36482/2024 BLAPL/12345/2024 | A.SANTU VS STATE OF ODISHA | S.S.RAY (2) VS | SURADA /559 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000934/2024 |
| 26 | D-BLAPL/36467/2024 BLAPL/12346/2024 | KAIN @ KAILASH NAYAK VS STATE OF ODISHA | NIRANJAN PANDA VS | BARAMBA /210 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000298/2024 |
| 27 | D-BLAPL/36589/2024 BLAPL/12347/2024 | MD.IKRAM VS STATE OF ODISHA | AMIT BISWAL VS | / /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000054/2023 |
| 28 | D-BLAPL/36296/2024 BLAPL/12348/2024 | GANJA @ BIKASH NAIK VS STATE OF ODISHA | HAREKRUSHNA DASH VS | SOSO /139 /2023 J.M.F.C, HATADIHI(Kendujhar) GR/0000372/2023 |
| 29 | D-BLAPL/35953/2024 BLAPL/12349/2024 | SAHADAT KHAN @ SHAHADAT KHAN VS STATE OF ODISHA | MANORANJAN MISHRA VS | BARBIL /109 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000312/2023 |
| 30 | D-BLAPL/36614/2024 BLAPL/12350/2024 | CHINTAMANI ROUT @ CHINTA VS STATE OF ODISHA | DILLIP KUMAR PATTANAYAK VS | BHUBAN /501 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000491/2024 |
| 31 | D-BLAPL/36817/2024 BLAPL/12351/2024 | BIDESHI BISWAL @ BIDASE BISWAL VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | KHALLIKOTE /923 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALL GR/0002184/2024 |
| 32 | D-BLAPL/36838/2024 BLAPL/12352/2024 | HARI CHALLAN VS STATE OF ODISHA | MANORANJAN PADHY VS | DASMANTAPUR /139 /2022 ADDL.SESIONS JUDGE CUM SPECIAL CT/0000026/2023 |
| 33 | D-BLAPL/36837/2024 BLAPL/12353/2024 | CHARITRA KHARA VS STATE OF ODISHA | MANORANJAN PADHY VS | DASMANTAPUR /58 /2020 ADDL DISTRICT AND SESSIONS JUDGE CT/0000041/2020 |
| 34 | D-BLAPL/36828/2024 BLAPL/12354/2024 | SANA MALLICK VS | SUSAMPAD HOTA VS | / /0 SPECIAL JUDGE,BALLIGUDA(Kandhama |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--|---|----------------------------|--|
| 35 | D-BLAPL/36824/2024 BLAPL/12355/2024 | STATE OF ODISHA BIKU DIGAL VS STATE OF ODISHA | MAHES DAS VS | 2(A)CC/0000050/2024 //0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) |
| 36 | D-BLAPL/36818/2024 BLAPL/12356/2024 | MIHIR GOUDA VS STATE OF ODISHA | MAHES DAS VS | 2(A)CC/0000048/2024 //0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) |
| 37 | D-BLAPL/36822/2024 BLAPL/12357/2024 | ABHAY PARSURAM MAHARANA VS STATE OF ODISHA | MAHES DAS VS | 2(A)CC/0000051/2024 //0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) |
| 38 | D-BLAPL/36860/2024 BLAPL/12358/2024 | RANJOY YADAV VS STATE OF ODISHA | AMIT BISWAL VS | 2(A)CC/0000048/2024 //0 SPECIAL COURT,CUTTACK(Cuttack) |
| 39 | D-CMAPL/50009/2024 CMAPL/434/2024 | LADUKESWARA SWAIN VS NILAMADHAB SATAPATHY | DAYANANDA MOHAPATRA VS | 2(A)CC/0000083/2024 // () |
| 40 | D-CMAPL/43850/2024 CMAPL/435/2024 | BIJAY KUMAR NAYAK VS NIDRABATI NAG | S.S.RAO, SR.ADV. VS | // () // |
| 41 | D-CMAPL/46953/2024 CMAPL/436/2024 | PARSURAM SAHU VS ASSISTANT SETTLEMENT OFFICER,, BBSR | ADV. VS | // () // |
| 42 | D-CMAPL/51055/2024 CMAPL/437/2024 | THE DIVISIONAL MANAGER , M/S. ORIENTAL INSURANCE CO.LTD. SAMBALPUR VS RAMA CHANDRA PRASAD | ADV. VS | // () // |
| 43 | D-CMP/48260/2024 CMP/1423/2024 | ARUN KUMAR SAHU VS BIRABAL SAHU | NIHAR RANJAN MOHANTY VS | // CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) |
| 44 | D-CMP/47507/2024 CMP/1424/2024 | ZABBIN KHATOON VS ZAIBUN NESA | JYOTI RANJAN DEO VS | // 2ND A.D.J.,ROURKELA(Sundargarh) |
| 45 | D-CMP/49678/2024 CMP/1425/2024 | BASANTI JENA VS INDRAMANI JENA | TRILOCHAN PANIGRAHI VS | Fao/0000015/2020 // ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000163/2011 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|--------------------------|--|
| 46 | D-CMP/50139/2024 CMP/1426/2024 | RAGHUNATH DAS VS KAMALA NAYAK | SIDHARTHA MISHRA VS | // ADDL CIVIL JUDGE (SD), KENDRAPARA CS/0000114/2011 |
| 47 | D-CMP/50559/2024 CMP/1427/2024 | BHARATI PANDA VS NARAYAN PANDA | SUMITRA MOHANTY VS | // CIVIL JUDGE (JD),KENDRAPARA(Kendr CS/0000025/2002 |
| 48 | D-CMP/49626/2024 CMP/1428/2024 | LAXMIKANTA PATRA VS CHITRA PRADHAN | AMITAV TRIPATHY VS | // CIVIL JUDGE (SD),NAYAGARH(Nayagar CS/0000156/2021 |
| 49 | D-CONTC/51025/2024 CONTC/8064/2024 | AJAY KUMAR JENA VS RAJESH PRAVAKAR PATIL, IAS | ADV. VS | // () // |
| 50 | D-CONTC/51022/2024 CONTC/8065/2024 | KARUNAKAR PANDA VS RAJESH PRAVAKAR PATIL, IAS | ADV. VS | // () // |
| 51 | D-CONTC/51024/2024 CONTC/8066/2024 | PURUSSOTAM RANA VS RAJESH PRAVAKAR PATIL, IAS | ADV. VS | // () // |
| 52 | D-CONTC/50960/2024 CONTC/8067/2024 | GITANJALI DAS VS SHALINI PANDIT, IAS | ADV. VS | // () // |
| 53 | D-CONTC/50994/2024 CONTC/8068/2024 | RAMAKANTA NAYAK VS SALINI PANDIT, IAS | ADV. VS | // () // |
| 54 | D-CONTC/50995/2024 CONTC/8069/2024 | TAPAN KUMAR JENA VS MANORANJAN MALLIK, OAS (SAG) | ADV. VS | // () // |
| 55 | D-CONTC/46582/2024 CONTC/8070/2024 | CHABILATA SWAIN VS NIHAR RANJAN NAYAK, COMMNR. CUM SECY., ENERGY DEPT.,BBSR | ADV. VS | // () // |
| 56 | D-CONTC/50998/2024 CONTC/8071/2024 | SABITA DEI VS SALINI PANDIT, IAS | ADV. VS | // () // |
| 57 | D-CONTC/51049/2024 | ANIL KUMAR RANA | ADV. | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------|---|--------------------------|---|
| | CONTC/8072/2024 | VS | VS | () |
| 58 | D-CONTC/51051/2024 | SAMARTH VERMA, DIRECTOR TECHNICAL EDUCATION TRAINING AND SKILL DEVELOPMENT,ODISHA | ADV. | // |
| | CONTC/8073/2024 | PRABHASINI MISHRA | VS | () |
| 59 | D-CONTC/51000/2024 | BISHNUPADA SETHI, IAS | ADV. | // |
| | CONTC/8074/2024 | GOLEKHA PRASAD PARIDA | VS | () |
| 60 | D-CONTC/48445/2024 | SALINI PANDIT, IAS | ADV. | // |
| | CONTC/8075/2024 | BINODINI MOHAPATRA | VS | () |
| 61 | D-CONTC/49213/2024 | JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION,ODISHA | SATYA SUNDAR KANUNGO | // |
| | CONTC/8076/2024 | KRISHNA MOHAN PATNAIK | VS | () |
| 62 | D-CONTC/51031/2024 | KALI PRASANNA MOHAPATRA, IAS | ADV. | // |
| | CONTC/8077/2024 | SUSHAMA SAHU | VS | () |
| 63 | D-CRLA/36633/2024 | DHANESWAR JHALIA,UNDER SECY., HOUSING AND U.D DEPT. | SHYAM SUNDAR CHHUALSINGH | PALLAHARA /217 /2020 |
| | CRLA/1256/2024 | MADHU NAYAK | VS | SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000067/2020 |
| 64 | D-CRLA/36715/2024 | STATE OF ODISHA | BASUDEV PUJARI | / /0 |
| | CRLA/1257/2024 | PRIYADARSHINI AMRITA PANDA | VS | JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000488/2018 |
| 65 | D-CRLA/36780/2024 | BISWAJIT PATI | SIDHARTHA SANKAR RAY | MAHILA PS,SEC-3,ROURKELA /12 /2017 |
| | CRLA/1258/2024 | PANKAJA MUNA@PANKAJA | VS | AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000081/2017 |
| 66 | D-CRLA/36255/2024 | STATE OF ODISHA | PRAMOD CHANDRA SEJPADA | SARANGADA /5 /2018 |
| | CRLA/1259/2024 | SIDHANTA DALABEHERA | VS | SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000002/2018 |
| 67 | D-CRLA/36804/2024 | STATE OF ODISHA | PREETAM MISHRA | BAUNISUNI /143 /2023 |
| | CRLA/1260/2024 | BIRENDRA BISHI | VS | SPECIAL JUDGE,BAUDH(Baudh) Spl/0000033/2023 |
| 68 | D-CRLMC/36577/2024 | STATE OF ODISHA | BASUDEV MISHRA | DABUGAM /123 /2015 |
| | CRLMC/4638/2024 | ARATA CHHATI | VS | AD-HOC A.D.J.(FTSC),NABARANGPUR(|

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|--|-------------------------------|--|
| 69 | D-CRLMC/36595/2024 CRLMC/4639/2024 | STATE OF ODISHA BAPUN @ J.BINAYAK PRUSTY VS STATE OF ODISHA | DEBA KUMAR RATH VS | TR/0000018/2021 CYBER CRIME AND E.O, BALASORE /1 S.D.J.M.,BALASORE(Baleshwar) CT/0000001/2022 |
| 70 | D-CRLMC/34836/2024 CRLMC/4640/2024 | TAPAN KUMAR BISWAL VS STATE OF ODISHA | SARAT KUMAR JENA VS | BALIKUDA /1 /2020 S.D.J.M.,JAGATSinghpur(Jagatsinghapur) GR/0000005/2020 |
| 71 | D-CRLMC/36630/2024 CRLMC/4641/2024 | DHRUBA BARIK @ NARAYAN BARIK VS STATE OF ODISHA | IPSIT AUROBINDO ACHARYA VS | SOHELLA /220 /2019 A.D.J.,PADAMPUR(Bargarh) Spl/0000002/2020 |
| 72 | D-CRLMC/34971/2024 CRLMC/4642/2024 | PRAKASH NAYAK VS STATE OF ODISHA | SUBHRAJIT SAHOO VS | SAHID NAGAR P.S. /193 /2002 C.J.M.,KHURDA(Khordha) GR/0002658/2002 |
| 73 | D-CRLMC/36641/2024 CRLMC/4643/2024 | RIPU GURU VS STATE OF ODISHA | PREETAM MISHRA VS | BOUDH /172 /2020 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BO ST/0000062/2022 |
| 74 | D-CRLMC/36651/2024 CRLMC/4644/2024 | ISHWAR CHANDRA SAHOO VS STATE OF ODISHA | PRINCEPEE RAY VS | / /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0002357/2015 |
| 75 | D-CRLMC/36023/2024 CRLMC/4645/2024 | ANIL KUMAR GILRA VS STATE OF ODISHA | SOUMYA JYOTI BISWAL VS | JAGATPUR /155 /2014 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000487/2014 |
| 76 | D-CRLMC/36695/2024 CRLMC/4646/2024 | TULSIRAM JAGAT VS STATE OF ODISHA | BIBHU PRASAD TRIPATHY VS | SINAPALI /71 /2021 J.M.F.C.,SINAPALI(Nuapada) CT/0000071/2021 |
| 77 | D-CRLMC/36550/2024 CRLMC/4647/2024 | LAXMANPATI BALIARSINGH VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | KOTOAGARH /41 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) ICC/0000001/2024 |
| 78 | D-CRLMC/36797/2024 CRLMC/4648/2024 | NARAYAN MALLIK VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | JAJPUR SADAR /113 /2019 A.D.J.,JAJPUR(Jajapur) CT/0000208/2019 |
| 79 | D-CRLMC/36917/2024 CRLMC/4649/2024 | CHIRATAE VENTURES INDIA ADVISORS PVT. LTD. VS STATE OF ODISHA | SATYA SMRUTI MOHANTY VS | EOW,BHUBANESWAR /12 /2024 () // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|-----------------------------|---|
| 80 | D-CRLMC/36881/2024 CRLMC/4650/2024 | SMITA SUCHARITA VS S.SIPRANJALI PRUSTY | RAKESH KUMAR DAS VS | //0 S.D.J.M.,PANPOSH(Sundargarh) ICC/0000115/2023 |
| 81 | D-CRLMC/35999/2024 CRLMC/4651/2024 | PRABHU KALYAN BEHERA VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | BHADRAK TOWN /131 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0000575/2024 |
| 82 | D-CRLMC/36002/2024 CRLMC/4652/2024 | PRABHU KALYAN BEHERA VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | BHADRAK TOWN /680 /2023 S.D.J.M.,BHADRAK(Bhadrak) GR/0002793/2023 |
| 83 | D-CRLMC/36655/2024 CRLMC/4653/2024 | NEHA KHAITAN VS STATE OF ODISHA | LALITENDU MISHRA VS | UDITNAGAR /153 /2019 2ND A.D.J.,ROURKELA(Sundargarh) CRREV/0000014/2023 |
| 84 | D-CRLMC/36637/2024 CRLMC/4654/2024 | RAJU@HAIDER ALI@KHAN VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | UMERKOTE /237 /2018 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000313/2020 |
| 85 | D-CRLMC/36832/2024 CRLMC/4655/2024 | RAJ KUMAR ORAM VS STATE OF ODISHA | ARUN KUMAR MISHRA VS | //0 J.M.F.C.,(R),ROURKELA(Sundargarh) ICC/0000044/2016 |
| 86 | D-CRLMC/36844/2024 CRLMC/4656/2024 | TRILOCHAN PALEI @ DIPU VS STATE OF ODISHA | AMITAV TRIPATHY VS | CHANDAPUR /21 /2020 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000032/2023 |
| 87 | D-CRLMC/36886/2024 CRLMC/4657/2024 | NIGAMANANDA SWAIN @ NIGAMA SWAIN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | DHARAKOT PS /61 /2022 J.M.F.C.,ASKA(Ganjam) GR/0000302/2022 |
| 88 | D-CRLMC/36842/2024 CRLMC/4658/2024 | MD. MAIDUL KHAN VS STATE OF ODISHA | SUBASH CHANDRA RATH VS | DARGHA BAZAR /106 /2012 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001831/2012 |
| 89 | D-CRLMC/36937/2024 CRLMC/4659/2024 | SUDHIR SETHI VS STATE OF ODISHA | SATYA SMRUTI MOHANTY VS | EOW,BHUBANESWAR /12 /2024 (// |
| 90 | D-CRLMP/36742/2024 CRLMP/1713/2024 | BANDANA RANI MOHAPATRA VS STATE OF ODISHA | BHABANI SANKAR MISHRA VS | //0 (// |
| 91 | D-CRLMP/36619/2024 | SANJUBALA PRADHAN | MANAS RANJAN KHATUA | //0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|-------------------------------------|---|
| | CRLMP/1714/2024 | VS STATE OF ODISHA | VS | () // |
| 92 | D-CRLMP/36258/2024 CRLMP/1715/2024 | PRAHALLAD SWAIN VS STATE OF ODISHA | SANJIT KUMAR DAS VS | // () // |
| 93 | D-CRLMP/36469/2024 CRLMP/1716/2024 | AMIT KUMAR BISWAS VS STATE OF ODISHA | JNYANANANDA PANDA VS | KEGAON /274 /2024 () // |
| 94 | D-CRLREV/36656/2024 CRLREV/708/2024 | BISWAJIT PATI VS PRIYADARSHINI AMRITA PANDA | GOURI MOHAN RATH VS | MAHILA P.S. BUXIBAZAR /93 /2018 1ST ADJ,CUTTACK(Cuttack) CRA/0000006/2020 |
| 95 | D-CRLREV/35395/2024 CRLREV/709/2024 | AMARNATH BISOI VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | PAPADAHANDI /34 /2004 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000013/2006 |
| 96 | D-FAO/49697/2024 FAO/567/2024 | JEMA MAJHI VS M/S. S P SINGHAL CONSTRUCTION PVT LTD,HARIYANA | RABINDRANATH DEBATA VS | // DY. LABOUR COMMISSIONER,SAMBALPUR EC/0000016/2018 |
| 97 | D-MATA/50737/2024 MATA/431/2024 | DEEPAK KUMAR BAG VS ANITA SUNANI | JNYANANANDA PANDA VS | // JUDGE FAMILY COURT, BHAWANIPATNA CP/0000097/2023 |
| 98 | D-MSA/50856/2024 MSA/46/2024 | PANCHDEEP CONSTRUCTION LTD.,KHURDA VS REAL ESTATE APPELLATE TRIBUNAL, KHURDA | SANTOSH KUMAR DWIVEDY VS | // ODISHA REAL ESTATE APPELLATE TRIBUNAL OREAT/0000048/2020 |
| 99 | D-OTAPL/50857/2024 OTAPL/53/2024 | PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESWAR VS M/S. PARADEEP PHOSPHATES LIMITED,BHUBANESWAR | TUSHAR KANTI SATAPATHY,SR.S.C VS | // () // |
| 100 | D-RPFAM/50711/2024 RPFAM/363/2024 | BASANT KUMAR SRIKUHARI VS SUNITA SETHY | TUSAR KUMAR MISHRA VS | // JUDGE FAMILY COURT,ROURKELA(Sundergarh) Crp/0000040/2023 |
| 101 | D-RSA/50495/2024 RSA/469/2024 | RABI@BIJAY SETHI VS SATYAPIRA SETHI | MAHESWAR MOHANTY VS | // ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000005/2016 |
| 102 | D-RSA/50919/2024 RSA/470/2024 | HARI MAJHI VS | GAJENDRANATH ROUT VS | // A.D.J.,RAIRANGAPUR(Mayurbhanj) |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|----------------------------|---|
| 103 | D-RVWPET/50987/2024 RVWPET/299/2024 | MAYA HEMBRAM LAXMIDHAR PADHI VS STATE OF ODISHA | UPENDRA KUMAR SAMAL VS | RFA/0000001/2019 // () |
| 104 | D-STREV/50647/2024 STREV/44/2024 | STATE OF ODISHA VS M/S. GINNI METAL INDUSTRIES(P) LTD.,SUNDARGARH | SUNIL MISHRA,S.C VS | // () |
| 105 | D-TRP(C)/50748/2024 TRP(C)/391/2024 | NEELIMA BEHERA VS RAMAHARI PUJARI | DURGA PRASAD DHAL VS | // JUDGE, FAMILY COURT, SAMBALPUR |
| 106 | D-TRP(C)/50792/2024 TRP(C)/392/2024 | PALLAVI PANDA VS PRAVUPADA PANDA | DEBASNAN DAS VS | CP/0000140/2024 // JUDGE FAMILY COURT,CUTTACK(Cutta |
| 107 | D-TRP(C)/51050/2024 TRP(C)/393/2024 | KADAMBINI DAS VS ALOK KUMAR BHOI | SWARUP KUMAR PATNAIK VS | // JUDGE FAMILY COURT,CUTTACK(Cutta |
| 108 | D-WA/50668/2024 WA/3286/2024 | STATE OF ODISHA VS PRAMODINI KUJUR | SASWAT DAS,A.G.A VS | CP/0000081/2024 // () |
| 109 | D-WA/50774/2024 WA/3287/2024 | BIBHUTI BHUSAN RATH VS STATE OF ORISSA | LAXMIKANTA MOHANTY VS | // () |
| 110 | D-WA/50815/2024 WA/3288/2024 | STATE OF ODISHA VS DR. ARUN KUMAR MALLICK | SANJAY RATH, A.G.A VS | // () |
| 111 | D-WA/50817/2024 WA/3289/2024 | STATE OF ODISHA VS KABERI MISHRA | SANJIB SWAIN, A.G.A VS | // () |
| 112 | D-WA/50820/2024 WA/3290/2024 | STATE OF ODISHA VS JAYANTI BAL@SANTILATA PATRA | SANJAY RATH , A.G.A VS | // () |
| 113 | D-WA/50821/2024 WA/3291/2024 | STATE OF ODISHA VS CHATURBHUJA BHUE | SASWAT DAS , A.G.A VS | // () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------------|-------------------------------------|
| 114 | D-WA/50822/2024 WA/3292/2024 | STATE OF ODISHA VS LAXMIDHAR BEHERA | SURYA NARAYAN PATNAIK, A.G.A VS | // 0 // |
| 115 | D-WA/50824/2024 WA/3293/2024 | STATE OF ODISHA VS BRAHMANANDA TRIPATHY | SANJIB SWAIN, A.G.A VS | // 0 // |
| 116 | D-WA/50825/2024 WA/3294/2024 | STATE OF ODISHA VS GYANA RANJAN JENA | SANJIB SWAIN, A.G.A VS | // 0 // |
| 117 | D-WA/50887/2024 WA/3295/2024 | MAA BUDHIMANGALA SHG., KENDRAPARA VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 118 | D-WP(C)/49921/2024 WP(C)/30945/2024 | PRAMOD KUMAR ROUT VS STATE OF ODISHA | TAPAN KUMAR BISWAL VS | // 0 // |
| 119 | D-WP(C)/49996/2024 WP(C)/30946/2024 | AJIT KUMAR SATAPATHY VS SUPERINTENDENT CGST AND CENTRAL EXCISE, BHADRAK CIRCLE | SIDHARTHA SANKAR RAY VS | // 0 // |
| 120 | D-WP(C)/50601/2024 WP(C)/30947/2024 | BHARAT NATWARLAL VARU VS STATE OF ODISHA | UMA CHARAN MISHRA VS | // 0 // |
| 121 | D-WP(C)/50610/2024 WP(C)/30948/2024 | DEBESH DAS VS STATE OF ODISHA | UMA CHARAN MISHRA VS | // 0 // |
| 122 | D-WP(C)/50888/2024 WP(C)/30949/2024 | CHITRASEN SAHU VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR | BHABANI PRASAD MOHANTY VS | // 0 // |
| 123 | D-WP(C)/50889/2024 WP(C)/30950/2024 | GUNISETY PUSPAK KUMAR DORA VS THE COMMNR OF CT AND GST, CUTTACK | BHABANI PRASAD MOHANTY VS | // 0 // |
| 124 | D-WP(C)/49978/2024 WP(C)/30951/2024 | GOPAL CHANDRA MANDAL VS STATE OF ODISHA | MANAS RANJAN KHATUA VS | // 0 // |
| 125 | D-WP(C)/50904/2024 | NIRANJAN NANDA | NIRMAL CHANDRA MOHANTY | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|-------------------------------|-------------------------------------|
| | WP(C)/30952/2024 | VS STATE OF ODISHA | VS | 0 // |
| 126 | D-WP(C)/49575/2024 WP(C)/30953/2024 | PULLELA REETIKAA VS STATE OF ODISHA | H.V.B.R.K.DORA VS | // 0 // |
| 127 | D-WP(C)/50899/2024 WP(C)/30954/2024 | SRI SWAPNESWAR MOHADEV BIJE, BBSR VS STATE OF ODISHA | JYOTI PATNAIK VS | // 0 // |
| 128 | D-WP(C)/50939/2024 WP(C)/30955/2024 | SATRUGHAN NAYAK VS STATE OF ODISHA | GAJENDRANATH ROUT VS | // 0 // |
| 129 | D-WP(C)/50772/2024 WP(C)/30956/2024 | RANGADHAR DALEI VS STATE OF ODISHA | KOUSIK ANANDA GURU VS | // 0 // |
| 130 | D-WP(C)/50477/2024 WP(C)/30957/2024 | DUSMANTA SAMAL VS STATE OF ODISHA | SOUMIK SPANDAN TRIPATHY VS | // 0 // |
| 131 | D-WP(C)/50390/2024 WP(C)/30958/2024 | UPENDRA SAHOO VS THE STATE OF ODISHA | RABI NARAYAN MOHANTY VS | // 0 // |
| 132 | D-WP(C)/50905/2024 WP(C)/30959/2024 | JAGADISH BARIK VS STATE OF ODISHA | HEMANTA KUMAR MOHANTA VS | // 0 // |
| 133 | D-WP(C)/50779/2024 WP(C)/30960/2024 | ARUN KUMAR NANDA VS STATE OF ODISHA | JYOTIRANJAN KAR VS | // 0 // |
| 134 | D-WP(C)/50780/2024 WP(C)/30961/2024 | RABINDRA SINGH VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 135 | D-WP(C)/50908/2024 WP(C)/30962/2024 | AMIN SARDAR VS STATE OF ODISHA | HEMANTA KUMAR MOHANTA VS | // 0 // |
| 136 | D-WP(C)/50931/2024 WP(C)/30963/2024 | SASMITA NAYAK VS | RAKESH KUMAR SARANGI VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|----------------------------|-------------------------------------|
| 137 | D-WP(C)/50471/2024 WP(C)/30964/2024 | STATE OF ODISHA DR.SUDHIR KUMAR SAHU VS | VS | // // () |
| 138 | D-WP(C)/50723/2024 WP(C)/30965/2024 | STATE OF ODISHA BHABI BEHERA VS | DEBENDRA NARAYAN PATTANAİK | // // () |
| 139 | D-WP(C)/50804/2024 WP(C)/30966/2024 | THE SUB COLLECTOR , KHURDA INDIAN OIL CORPORATION LTD., JAGATSINGHPUR VS | SUNIL J. MATHEWS | // // () |
| 140 | D-WP(C)/50408/2024 WP(C)/30967/2024 | M/S. ADARSH NOBEL CORPORATION LTD.,KHURDA RAMA MAJHI VS | HAREKRUSHNA DASH | // // () |
| 141 | D-WP(C)/50900/2024 WP(C)/30968/2024 | STATE OF ODISHA JALADHAR BEHERA VS | PRAKASH CHANDRA DASH | // // () |
| 142 | D-WP(C)/50906/2024 WP(C)/30969/2024 | STATE OF ODISHA GOURI PRASAD DASH VS | HEMANTA KUMAR MOHANTA | // // () |
| 143 | D-WP(C)/50945/2024 WP(C)/30970/2024 | STATE OF ODISHA ANNAPURNA JENA VS | RAMA KRISHNA BISOI | // // () |
| 144 | D-WP(C)/50918/2024 WP(C)/30971/2024 | STATE OF ODISHA SANDHYA JENA VS | KAUSHAL HUSSAIN | // // () |
| 145 | D-WP(C)/50946/2024 WP(C)/30972/2024 | STATE OF ODISHA DURGA CHARAN PATNAİK VS | RAMA KRISHNA BISOI | // // () |
| 146 | D-WP(C)/50922/2024 WP(C)/30973/2024 | STATE OF ODISHA PUSPANJALI @ PUSHPANJALI DEY VS | PRAVASH CHANDRA JENA | // // () |
| 147 | D-WP(C)/50933/2024 WP(C)/30974/2024 | STATE OF ODISHA COMMISSIONER NAVODAYA VIDYALAYA SAMITI,NOIDA VS KABITA KAR | GOURI MOHAN RATH | // // () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|---|-------------------------------------|
| 148 | D-WP(C)/50958/2024 WP(C)/30975/2024 | NALINIKANT KUNDU @ NALINI KUNDU VS STATE OF ORISSA | GOPAL AGARWAL VS M/S.MALAYA KUMAR MOHANTY | // 0 // |
| 149 | D-WP(C)/50943/2024 WP(C)/30976/2024 | ANANTA PRASAD BARIK VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS // | // 0 // |
| 150 | D-WP(C)/50544/2024 WP(C)/30977/2024 | M/S. JM MINING AND TRADING PVT. LTD, CUTTACK VS THE ASST. COMMISSIONER OF INCOME TAX, CUTTACK | SANDEEP KUMAR JENA VS // | // 0 // |
| 151 | D-WP(C)/50959/2024 WP(C)/30978/2024 | BAIKUNTHA CH SWAIN VS STATE BANK OF INDIA,BBSR | MANOJ KUMAR MOHANTY (2) VS // | // 0 // |
| 152 | D-WP(C)/50973/2024 WP(C)/30979/2024 | DASARATHI SAHU VS STATE OF ODISHA | SUSMITA PATTNAIK VS // | // 0 // |
| 153 | D-WP(C)/51003/2024 WP(C)/30980/2024 | PURNA CHANDRA DAS VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS // | // 0 // |
| 154 | D-WP(C)/50173/2024 WP(C)/30981/2024 | KISHORE CHANDRA PRADHAN VS STATE OF ODISHA | SURENDRA KUMAR SAHOO VS // | // 0 // |
| 155 | D-WP(C)/49368/2024 WP(C)/30982/2024 | JYOSTNARANI DAS VS RTO, BBSR | BRAJA MOHAN SARANGI VS // | // 0 // |
| 156 | D-WP(C)/50975/2024 WP(C)/30983/2024 | RASANANDA SAHOO VS THE STATE OF ODISHA | SUDHIR KUMAR MALLICK VS // | // 0 // |
| 157 | D-WP(C)/50149/2024 WP(C)/30984/2024 | RANJIT SAMAL VS STATE OF ODISHA | KSHIROD KUMAR ROUT VS // | // 0 // |
| 158 | D-WP(C)/51017/2024 WP(C)/30985/2024 | ANIRUDHA BARIK VS STATE OF ODISHA | BIREN SANKAR TRIPATHY VS // | // 0 // |
| 159 | D-WP(C)/49370/2024 | JYOSTNARANI DAS | BRAJA MOHAN SARANGI | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|------------------------------|-------------------------------------|
| | WP(C)/30986/2024 | VS RTO, ANGUL | VS | 0 // |
| 160 | D-WP(C)/50085/2024 WP(C)/30987/2024 | GOURAMOHAN KUNDA VS COMMISSIONER OF CT AND GST, CUTTACK | PRABODHA CHANDRA NAYAK VS | // 0 // |
| 161 | D-WP(C)/50976/2024 WP(C)/30988/2024 | JAGABANDHU PANIGRAHI VS STATE OF ODISHA | PRADEEP KUMAR DAS VS | // 0 // |
| 162 | D-WP(C)/49939/2024 WP(C)/30989/2024 | DEBAKI SABAR VS STATE OF ODISHA | KSHIROD KUMAR ROUT VS | // 0 // |
| 163 | D-WP(C)/50978/2024 WP(C)/30990/2024 | HRUSIKESHA SAMAL VS THE STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // 0 // |
| 164 | D-WP(C)/46116/2024 WP(C)/30991/2024 | SURANI BARLA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 165 | D-WP(C)/50029/2024 WP(C)/30992/2024 | KALPANA PATEL VS STATE OF ODISHA | RANJAN KUMAR NAYAK VS | // 0 // |
| 166 | D-WP(C)/50961/2024 WP(C)/30993/2024 | RAJENDRA KUMAR SUNA VS STATE OF ODISHA | SWADHIN KESARI SINGH VS | // 0 // |
| 167 | D-WP(C)/50980/2024 WP(C)/30994/2024 | BHISMADEV NATH VS STATE OF ODISHA | LAXMAN PRADHAN VS | // 0 // |
| 168 | D-WP(C)/47137/2024 WP(C)/30995/2024 | NABAGHANA NAIK VS STATE OF ODISHA | SOUMYA RANJAN PATI VS | // 0 // |
| 169 | D-WP(C)/50981/2024 WP(C)/30996/2024 | SANSAI MAJHI VS STATE OF ODISHA | JAYAKRISHNA MOHAPATRA VS | // 0 // |
| 170 | D-WP(C)/50983/2024 WP(C)/30997/2024 | RASMIPRAVA MALLICK VS | AKSHAYA KUMAR NAYAK VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|--------------------------------|-------------------------------------|
| 171 | D-WP(C)/47139/2024 WP(C)/30998/2024 | DIRECTOR OF SC AND ST WELFARE DEPT , ORISSA NABAGHANA NAIK VS STATE OF ODISHA | SOUMYA RANJAN PATI VS | // // () |
| 172 | D-WP(C)/50984/2024 WP(C)/30999/2024 | HIMANSU MURMU VS STATE OF ODISHA | GOPINATH SETHI VS | // // () |
| 173 | D-WP(C)/51014/2024 WP(C)/31000/2024 | M/S. K.P. SUGANDH LIMITED, SAMBALPUR VS CHIEF COMNR OF CT AND GST, ODISHA, CUTTACK | DAITARI BEHERA VS | // // () |
| 174 | D-WP(C)/49254/2024 WP(C)/31001/2024 | RANJAN KUMAR DHAL VS UNION OF INDIA | MAMATA MISHRA VS | // // () |
| 175 | D-WP(C)/46861/2024 WP(C)/31002/2024 | DAYANIDHI SETHI VS STATE OF ODISHA | RABINDRA KUMAR PATNAIK VS | // // () |
| 176 | D-WP(C)/46881/2024 WP(C)/31003/2024 | NILANCHALA BHOI VS STATE OF ODISHA | PRAHALLAD SAHU VS | // // () |
| 177 | D-WP(C)/50456/2024 WP(C)/31004/2024 | NILAMANI MURMU VS STATE OF ODISHA | PRAFULLA KUMAR MAHAPATRA VS | // // () |
| 178 | D-WP(C)/50964/2024 WP(C)/31005/2024 | KANHU CHARAN DAS VS STATE OF ODISHA | SURENDRA KUMAR SAHOO VS | // // () |
| 179 | D-WP(C)/50965/2024 WP(C)/31006/2024 | JYOTI BHUSAN KULDIP VS STATE OF ODISHA | SWADHIN KESARI SINGH VS | // // () |
| 180 | D-WP(C)/51069/2024 WP(C)/31007/2024 | M/S. M.K. ENTERPRISES, KOLKATA VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BBSR | MANOJ KUMAR PATI VS | // // () |
| 181 | D-WP(C)/51130/2024 WP(C)/31008/2024 | SATYA BRATA MOHARANA VS INDIAN COUNCIL OF AGRICULTURAL AND RESEARCH,NEW DELHI | SUSANTA KUMAR BARAL VS | // // () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 182 | D-WP(C)/49617/2024 WP(C)/31009/2024 | BENABENTURA SINGH VS STATE OF ODISHA | MANMEET SINGH ARORA VS | // 0 // |
| 183 | D-WP(C)/50472/2024 WP(C)/31010/2024 | SUSANTA PRADHAN VS STATE OF ODISHA | SURYAKANTA DASH VS | // 0 // |
| 184 | D-WP(C)/50455/2024 WP(C)/31011/2024 | SAMAI @ SAMAY MARANDI VS STATE OF ODISHA | PRAFULLA KUMAR MAHAPATRA VS | // 0 // |
| 185 | D-WP(C)/50953/2024 WP(C)/31012/2024 | RABINDRA DAS VS COLLECTOR, MAYURBHANJ | SURESH KUMAR JENA VS | // 0 // |
| 186 | D-WP(C)/50781/2024 WP(C)/31013/2024 | JUNAS MINZ VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 187 | D-WP(C)/50955/2024 WP(C)/31014/2024 | GUDLA SURYA RAO VS STATE OF ODISHA | TAPAN KUMAR BISWAL VS | // 0 // |
| 188 | D-WP(C)/50947/2024 WP(C)/31015/2024 | PURUSOTTAM BHOLA VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 189 | D-WP(C)/50957/2024 WP(C)/31016/2024 | ASHOK KUMAR KHADENGA VS STATE OF ODISHA | TAPAN KUMAR BISWAL VS | // 0 // |
| 190 | D-WP(C)/50966/2024 WP(C)/31017/2024 | ALEKH PRASAD BHANJA VS STATE OF ODISHA | SURENDRA KUMAR SAHOO VS | // 0 // |
| 191 | D-WP(C)/50948/2024 WP(C)/31018/2024 | SRIMUKHA SAHOO VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 192 | D-WP(C)/51012/2024 WP(C)/31019/2024 | M/S. S.A. SUGANDH PRIVATE LTD, SAMBLPUR VS CHIEF COMMISSIONER OF CT AND GST, ODISHA | ITISHREE TRIPATHY VS | // 0 // |
| 193 | D-WP(C)/51072/2024 | M/S CALLISTO LOGISTICS PVT. LTD., HARYANA | AVIJIT PATNAIK | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------|---|---------------------------|-------------------------------------|
| | WP(C)/31020/2024 | VS | VS | () |
| 194 | D-WP(C)/51059/2024 | ADDL. COMNR OF CENTRAL TAX, CGST AND CENTRAL EXCISE COMMISSIONERATE, ROURKELA | BHAWANI SANKAR PANIGRAHI | // |
| | WP(C)/31021/2024 | BHAGYALATA DEVI @ BHAGYALATA PATTNAYAK | VS | () |
| | | STATE OF ODISHA | | // |
| 195 | D-WP(C)/51060/2024 | KRUSHNA MOHAPATRA | ASHOK KUMAR MOHAPATRA | // |
| | WP(C)/31022/2024 | VS | VS | () |
| | | STATE OF ODISHA THROUGH COMMISSIONER OF ENDOWMENTS, BBSR | | // |
| 196 | D-WP(C)/51068/2024 | SUBASH CHANDRA PRADHAN | ARJUNA CHARANA BEHERA | // |
| | WP(C)/31023/2024 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 197 | D-WP(C)/51076/2024 | KANAK BEHERA | RAJIBA BIHARI MISHRA | // |
| | WP(C)/31024/2024 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 198 | D-WP(C)/48750/2024 | ARPANA BARAI | SMITA RANJAN PATNAIK | // |
| | WP(C)/31025/2024 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 199 | D-WP(C)/51079/2024 | DILLIP KUMAR SWAIN | KURESH PRASAD DASH | // |
| | WP(C)/31026/2024 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 200 | D-WP(C)/51093/2024 | DIPTIMAYEE NAYAK | SAMARENDRA BEURA | // |
| | WP(C)/31027/2024 | VS | VS | () |
| | | UNION OF INDIA | | // |
| 201 | D-WP(C)/51098/2024 | BASANT KUMAR SAHOO | JAYDEEP PAL | // |
| | WP(C)/31028/2024 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 202 | D-ABLAPL/36222/2024 | GENDU @ BABLU BEHERA @ MANORANJAN BEHERA | SUSHANTA KUMAR SAMANTARAY | MANGALA BAG /307 /2024 |
| | ABLAPL/14037/2024 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 203 | D-ABLAPL/35055/2024 | BIDYADHAR SWAIN | MANOJ KUMAR PANDA | JEYPORE SADAR /351 /2024 |
| | ABLAPL/14038/2024 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 204 | D-ABLAPL/36266/2024 | R.NIRANJAN REDDY | SANJAY KUMAR PRADHAN | K.NUAGAON /305 /2024 |
| | ABLAPL/14039/2024 | VS | VS | () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|--|
| 205 | D-ABLAPL/36408/2024 ABLAPL/14040/2024 | STATE OF ODISHA SIBAPRASAD SAHOO VS | PRASANT KUMAR SAHOO VS | // KAMAKHYANAGAR /222 /2021 () |
| 206 | D-ABLAPL/35083/2024 ABLAPL/14041/2024 | STATE OF ODISHA NIRANJAN ACHARYA VS | RAKESH KUMAR SARANGI VS | // BENTKAR (42 MOUZA) UPD CUTTACK () |
| 207 | D-ABLAPL/35322/2024 ABLAPL/14042/2024 | STATE OF ODISHA SATYABAN NAIK VS | SK. ZAFARULLA VS | // SECTOR-3 /252 /2024 () |
| 208 | D-ABLAPL/36426/2024 ABLAPL/14043/2024 | STATE OF ODISHA SHYAM PRADHAN VS | ASHOK DAS VS | // JARADA /383 /2024 () |
| 209 | D-ABLAPL/36652/2024 ABLAPL/14044/2024 | STATE OF ODISHA MADHAB CHANDRA PRADHAN VS | BHARAT JALLI VS | // CHANDAPUR /205 /2024 () |
| 210 | D-ABLAPL/35738/2024 ABLAPL/14045/2024 | STATE OF ODISHA NANDINI AGRAWAL VS | AKSHAYA KUMAR SAHOO VS | // DEOGARH /515 /2024 () |
| 211 | D-ABLAPL/36414/2024 ABLAPL/14046/2024 | STATE OF ODISHA HARISH BEHERA VS | SAROJ KUMAR ROUSTRAY VS | // BALIAPAL /268 /2024 () |
| 212 | D-ABLAPL/36653/2024 ABLAPL/14047/2024 | STATE OF ODISHA SANJEEV KUMAR NAIK @ SANJIB KUMAR NAYAK VS | HAREKRUSHNA DASH VS | // // () |
| 213 | D-ABLAPL/36446/2024 ABLAPL/14048/2024 | STATE OF ODISHA SEKHAR PARIDA VS | PRASHANTA KUMAR DAS VS | // AUL /517 /2024 () |
| 214 | D-ABLAPL/36664/2024 ABLAPL/14049/2024 | STATE OF ODISHA RAJAT MALLICK VS | PRIYA RANJAN SINGH VS | // CRRI /191 /2024 () |
| 215 | D-ABLAPL/36494/2024 ABLAPL/14050/2024 | STATE OF ODISHA BABU @ RAKESH KUMAR PARIDA VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | // KODALA /276 /2024 () // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|------------------------------|--|
| 216 | D-ABLAPL/36721/2024 ABLAPL/14051/2024 | DIPTI PRAKAS MOHANTA VS STATE OF ODISHA | HEMANTA KUMAR MOHANTA VS | BARIPADA TOWN /629 /2024 () // |
| 217 | D-ABLAPL/36547/2024 ABLAPL/14052/2024 | ATAL KUMAR JENA VS STATE OF ODISHA | SURESH CHANDRA PRADHAN VS | MARINE PS AT JAMBO /53 /2024 () // |
| 218 | D-ABLAPL/36759/2024 ABLAPL/14053/2024 | RANJUBALA HOTA VS STATE OF ODISHA | HEMANTA KUMAR MUND VS | CUTTACK VIGILANCE /14 /2024 () // |
| 219 | D-ABLAPL/36642/2024 ABLAPL/14054/2024 | HARAPRASAD MISHRA VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | KHANDAGIRI P.S. /434 /2024 () // |
| 220 | D-ABLAPL/36760/2024 ABLAPL/14055/2024 | MANASH @ MANAS NAYAK VS STATE OF ODISHA | TANMAYA KUMAR MOHANTY VS | CAPITAL P.S. /533 /2024 () // |
| 221 | D-ABLAPL/36761/2024 ABLAPL/14056/2024 | AKHAYA @ AKSHYA BEHERA VS STATE OF ODISHA | TANMAYA KUMAR MOHANTY VS | CAPITAL P.S. /533 /2024 () // |
| 222 | D-ABLAPL/36767/2024 ABLAPL/14057/2024 | MOHAN BABU VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | BHADRAK TOWN /600 /2024 () // |
| 223 | D-ABLAPL/36762/2024 ABLAPL/14058/2024 | RAJU @ BITHAL NAIK VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | TALCHER TOWN /102 /2024 () // |
| 224 | D-ABLAPL/36768/2024 ABLAPL/14059/2024 | AMIT KUMAR SINGH VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | BHADRAK TOWN /600 /2024 () // |
| 225 | D-ABLAPL/36763/2024 ABLAPL/14060/2024 | ACHYUTADITYA RAY @ KANHA VS STATE OF ODISHA | KARUNAKAR GAYA VS | BALIKUDA /498 /2024 () // |
| 226 | D-ABLAPL/36770/2024 ABLAPL/14061/2024 | MANOJ TOPPO VS STATE OF ODISHA | SAIBRATA RATH VS | BIRMITRAPUR /72 /2015 () // |
| 227 | D-ABLAPL/36764/2024 | AMIT PRAKASH | SIDDHARTH GOUTAM DAS | BHADRAK TOWN /600 /2024 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-------------------------------|--|
| | ABLAPL/14062/2024 | VS STATE OF ODISHA | VS | () // |
| 228 | D-ABLAPL/36779/2024 ABLAPL/14063/2024 | SANJIB KARALI VS STATE OF ODISHA | S.S.RAY (2) VS | CHARMAL /150 /2024 () // |
| 229 | D-ABLAPL/36246/2024 ABLAPL/14064/2024 | SANTOSH KUMAR MUNI@BABU RAULA VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | PURUSHOTTAMPUR /774 /2024 () // |
| 230 | D-ABLAPL/36251/2024 ABLAPL/14065/2024 | DEBASIS SUBUDHI@BAPU SUBUDHI VS STATE OF ODISHA | LAXMINARAYAN RAYATSINGH VS | INFOVALLY UPD BHUBANESWAR /264 () // |
| 231 | D-ABLAPL/36736/2024 ABLAPL/14066/2024 | PALLAB SASMAL VS STATE OF ODISHA | BIDYALOK MOHAPATRA VS | MANCHESWAR P.S. /663 /2024 () // |
| 232 | D-ABLAPL/36740/2024 ABLAPL/14067/2024 | NIRAJ KU RAY @ NIRAJ RAY @ NIRAJ KUMAR RAY VS STATE OF ODISHA | SUBODH KUMAR MOHANTY VS | BRAJARAJNAGAR /279 /2024 () // |
| 233 | D-ABLAPL/36800/2024 ABLAPL/14068/2024 | ATUA @ CHINMAYA DAS VS STATE OF ODISHA | DEEPAK KU SAHOO VS | KENDRAPARA /227 /2024 () // |
| 234 | D-ABLAPL/36750/2024 ABLAPL/14069/2024 | HEMANTA BHOI VS STATE OF ODISHA | HRUDAYA RANJAN BAG VS | BHEDEN /202 /2024 () // |
| 235 | D-ABLAPL/36805/2024 ABLAPL/14070/2024 | SWARUP SANKAR DAS @ SWAROOP SHANKAR DAS @ SWAROP DAS VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | BHADRAK TOWN /707 /2024 () // |
| 236 | D-ABLAPL/36791/2024 ABLAPL/14071/2024 | HARISH DALEI @ HAGARA VS STATE OF ODISHA | KULDEEP MOHANTY VS | BALASORE TOWN /277 /2024 () // |
| 237 | D-ABLAPL/36820/2024 ABLAPL/14072/2024 | SUNIL KUMAR MOHANTA VS STATE OF ODISHA | BIBEKANANDA MAHAPATRA VS | SUKINDA /387 /2024 () // |
| 238 | D-ABLAPL/36792/2024 ABLAPL/14073/2024 | RASMIRANJAN KAR VS | RAMESH CHANDRA MAHARANA VS | DHARMASALA /845 /2024 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-------------------------------|---|
| 239 | D-ABLAPL/36848/2024 ABLAPL/14074/2024 | STATE OF ODISHA SAGAR DAS VS STATE OF ODISHA | BINAYA BHUSAN ROUTRAY VS | // CYBER CRIME AND ECONOMIC OFFEN (// |
| 240 | D-ABLAPL/36821/2024 ABLAPL/14075/2024 | JATRI MOHANTA VS STATE OF ODISHA | BIBEKANANDA MAHAPATRA VS | SUKINDA /387 /2024 (// |
| 241 | D-ABLAPL/36851/2024 ABLAPL/14076/2024 | ROMIYA SAGAR @ ROMEO SAGAR VS STATE OF ODISHA | BIKASH CHANDRA PARIJA VS | DASMANTAPUR /105 /2023 (// |
| 242 | D-ABLAPL/36852/2024 ABLAPL/14077/2024 | PANDAV KUMAR PARIDA VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | / /0 (// |
| 243 | D-ABLAPL/36714/2024 ABLAPL/14078/2024 | ABHIJIT SWAIN VS STATE OF ODISHA | TARUN KUMAR BISWAL VS | BYREE /244 /2024 (// |
| 244 | D-ABLAPL/36796/2024 ABLAPL/14079/2024 | DEBASHISH PANDA VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | JAJPUR SADAR /333 /2024 (// |
| 245 | D-ABLAPL/36802/2024 ABLAPL/14080/2024 | ROJALINI MALLICK VS STATE OF ODISHA | DEEPAK KU SAHOO VS | PATKURA /257 /2024 (// |
| 246 | D-ABLAPL/36825/2024 ABLAPL/14081/2024 | AJAY LAKRA VS STATE OF ODISHA | RUDRA NARAYAN PARIJA VS | RAJGANGPUR /127 /2024 (// |
| 247 | D-ABLAPL/36854/2024 ABLAPL/14082/2024 | MITU JENA VS STATE OF ODISHA | RANJAN KUMAR NAYAK VS | NIALI /169 /2019 (// |
| 248 | D-ABLAPL/36896/2024 ABLAPL/14083/2024 | SUDHIR SWAIN VS STATE OF ODISHA | SIBA RANJAN POLEI VS | CHATRAPUR /216 /2024 (// |
| 249 | D-ABLAPL/36897/2024 ABLAPL/14084/2024 | DEEPAK SAHOO VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | BADACHANA /542 /2024 (// |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|---------------------------------|--|
| 250 | D-ABLAPL/35086/2024 ABLAPL/14085/2024 | GOLEKH KANDI VS STATE OF ODISHA | HRUDANANDA MOHAPATRA VS | KHANDAGIRI P.S. /799 /2024 () // |
| 251 | D-ABLAPL/36898/2024 ABLAPL/14086/2024 | SUDHIR SWAIN VS STATE OF ODISHA | SIBA RANJAN POLAI VS | CHATRAPUR /211 /2024 () // |
| 252 | D-ABLAPL/36592/2024 ABLAPL/14087/2024 | GANESH SINGH SHEKHAWAT VS STATE OF ODISHA | SUSANTA KUMAR TRIPATHY VS | CYBER CRIME AND E.O, BALASORE /3 () // |
| 253 | D-ABLAPL/36781/2024 ABLAPL/14088/2024 | MAHESWAR PATRA VS STATE OF ODISHA | KARTIK CHANDRA TRIPATHY VS | / /0 () // |
| 254 | D-ABLAPL/36596/2024 ABLAPL/14089/2024 | RAJESH KUMAR JENA VS STATE OF ODISHA | HIMANSHU SEKHAR MISHRA VS | JAGANNATHA PRASAD /241 /2024 () // |
| 255 | D-ABLAPL/36899/2024 ABLAPL/14090/2024 | BASUDEB KOLLAR VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | UMERKOTE /411 /2024 () // |
| 256 | D-ABLAPL/36597/2024 ABLAPL/14091/2024 | RAJESH KUMAR JENA VS STATE OF ODISHA | HIMANSHU SEKHAR MISHRA VS | JAGANNATHA PRASAD /242 /2024 () // |
| 257 | D-ABLAPL/36221/2024 ABLAPL/14092/2024 | GENDU @ BABLU BEHERA @ MANORANJAN BEHERA VS STATE OF ODISHA | SUSHANTA KUMAR SAMANTARAY VS | MANGALA BAG /309 /2024 () // |
| 258 | D-ABLAPL/34053/2024 ABLAPL/14093/2024 | SUBRAT KUMAR NAYAK @ PAPU NAIK VS STATE OF ODISHA | KALINDA KUMAR ROUT VS | NAYAGARH /77 /2024 () // |
| 259 | D-ABLAPL/36624/2024 ABLAPL/14094/2024 | GANESH SARKAR VS STATE OF ODISHA | MANOJ BIHARI DAS VS | MARINE PS AT JAMBO /135 /2024 () // |
| 260 | D-ABLAPL/36711/2024 ABLAPL/14095/2024 | LOPAMUDRA BISWAL VS STATE OF ODISHA | BIJAYA KUMAR BEHERA VS | MANCHESWAR P.S. /655 /2024 () // |
| 261 | D-ABLAPL/36829/2024 | AVIJIT SENAPATI | DEBASIS SAHOO | NANDIPADA /265 /2024 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/12/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|---------------------------|-------------------------------------|
| | ABLAPL/14096/2024 | VS STATE OF ODISHA | VS | () // |
| 262 | D-ABLAPL/36835/2024 ABLAPL/14097/2024 | BAJRANG BALI SAH VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | PLANTSITE /895 /2024 () // |